

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2077
ANSWERED ON:14.03.2007
ISSUE OF SUBSTITUTE MEDICINES
Vijay Krishna Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether CGHS dispensaries are issuing substitute allopathic medicines in place of the prescribed medicines by the doctors;
- (b) whether even for low-priced medicines, substitutes are also issued;
- (c) if so, the reasons therefor;
- (d) whether even for a single medicine prescribed, two or more or inappropriate substitutes are given; and
- (e) if so, the remedial steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)to(e) : Medicines to CGHS dispensaries are procured and supplied on the basis of list of finalised formulary and generic drugs, through Medical Store Depot(MSD) and Hospital Services Consultancy Corporation(HSCC).Chief Medical Officers in the dispensaries are expected to prescribe medicines from the formulary/generic drugs. In case of medicines being not in stock in a dispensary, then an indent is placed on the authorised local chemists.If the chemists supply substitute medicines rather than the indented medicines, CGHS has the power to impose penalties under the provisions of Memorandum of Agreement(MOA) signed with the authorised local chemists.